श्रीं यशपाल सिंह : क्या सरकार को इस बात का पता है कि इसी श्रादरणीय सदन में माननीय प्रधान मंत्री जी ने २२ फरवरी को क्वेस्टियन-श्रावर में यह माना था कि हमारे पास इतनी राइफलें नहीं हैं कि हम यूनि-वर्सिटीज में ट्रेनिंग दे सकें ? यदि हां, तो वह कमी किस हद तक पूरी हो गई है ?

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**ग्रध्यक्ष महोदय**ै: वह तो ग्रलाहदा सवाल है।

Dr. K. L. Rao: May I know whether any of our talented officers are sent abroad so that when they come back they can be of use and similar courses can be opened in Indian universities?

Shri Raghuramaiah: I have already stated that some of our scientists are on deputation abroad undergoing technical studies.

## Helicopters from Russia

\*434. Shri D. C. Sharma: Will the Minister of Defence be pleased to state:

- (a) whether it is proposed to purchase more helicopters from Russia to maintain defence supplies on the northern border;
- (b) if so, the number of helicopters proposed to be purchased; and
- (c) at what stage the proposal stands at present?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan):

- (a) Orders have recently been placed on Soviet authorities for the purchase of some helicopters.
- (b) It will not be in the public interest to disclose the number and other details.
  - (c) Does not arise.

Shri D. C. Sharma: May I know what efforts are being made to make India self-sufficient in the number of helicopters? Are we manufacturing helicopters in any factory in India?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): We have a scheme for the manufacture of Alouette helicopters.

Shri D. C. Sharma: May I know by what time our helicopters, fully equipped, will be in the air?

Shri Raghuramalah: We are negotiating with a French firm and naturally it will take some time. It is difficult for me just now to indicate the exact date.

Shrimati Sharda Mukerjee: I would like to know if this Russian helicopter is the same as the one M.I.4 which forcelanded in Ladakh becasue it could not attain the requisite height?

The Minister of Defence (Shri Y. B. Chavan): I think that is so. An isolated accident should not be taken as the test for final judgment.

Shri Shivaji Rao S. Deshmukh: May I know whether there is any proposal from the Soviet Union to undertake the manufacture of helicopters A.N. 12 with the Defence Ministry?

Shri Raghuramaiah: No, Sir. A.N. 12 is not a helicopter.

Shri Shivaji Rao S. Deshmukh: I could not follow: whether there was any proposal and it was turned down or there was no proposal.

Shri Raghuramaiah: I said, A.N. 12 is not a helicopter.

Shri Indrajit Gupta: Is it not a fact that the Alouette helicopter production of which is proposed to be started here under some scheme, is meant for use with the Naval air arm and not for high altitude flying in the northern borders?

Shri Raghuramainh: Each helicopter has its own distinctive features. In this case, I do not think it is meant only for naval use.

श्री भक्त दर्शन: श्रीमन्, इस बात में कहां तक तथ्य है कि ग्रव तक विदेशों से जो हैलिकाप्टर ग्राये हैं, वे बहुत ऊंचाई तक नहीं उड़ सकते, जिसकी वजह से वे निष्फल हो जाते हैं ? श्रतः रूस सरकार से जो बातचीत की जा रही है, क्या उसमें इस बात का ध्यान रखा जायगा कि वहां से ऐसे हैलिकाप्टर मंगाये जायें, जोकि सत्रह, श्रठारह, बीस हजार फीट तक उड़ान कर सकें ?

Shri Y. B. Chavan: It is not true. I can say that all helicopters do not go to that necessary height. It is not a correct statement that they are of  $n_0$  use.

## बाल फिल्म संस्था

\*४३५ श्री विभूति मिश्रः क्या सूचना श्रीर प्रतारण मंत्री १६ नवम्बर, १६६२ के तारांकित प्रश्न संख्या २४६ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि:

- (क) क्या बाल फिल्म संस्था की कार्य-कारिणी परिषद् ने उन तीन सरकारी अधि-कारियों द्वारा पेश की गई उस रिपोर्ट की जांच कर ली है जो उन्होंने समिति के विभिन्न पहलुक्षों की जांच के बाद दी थी; और
- (ख) यदि हां, तो इस मामले में सर-कार ने क्या निर्णय किया है ?

सूचना ग्रोर प्रजारण मंत्रालय में उपमंत्री (श्री शाम नाथ): (क) बाल फिल्म संस्था की कार्यकारिणी परिषद् (एग्जेक्ट्रटिव काउंसिल) ने सरकारी ग्रधिकारियों की रिपोर्टों पर विचार कर लिया है।

- (ख) इस विचार के भ्रनुसार कार्रवाई संस्था की कार्यकारिणी परिषद् (एग्जेक्रूटिव काउंसिल) को करनी है भ्रौर यह मालूम हुभ्रा है कि कार्रवाई की जा रही है।
- [(a) The Executive Council of the Children's Film Society has considered the reports of the Government's Officials.
- (b) Action in pursuance of such consideration is to be taken by the Exclutive Council of the Society and it is understood that it is being taken.]

भी विभूति मिश्रः मैं यह जानना चाहता हूं कि उन रिपोर्टों की मुख्य मुख्य बातें कौन सी हैं स्रौर उन पर किस तरह से स्रमल किया जायगा।

श्री शामनाय: प्रधिकारियों ने जो रिपोर्ट्स दी हैं, उन से मालूम होता है कि एक तो जो एकाउंट्स वग़ैरह रखने के तरीके थे, उन में बहुत कर्म.यां थीं ग्रौर स्टाक रिजस्टर तथा लैजर्ज वग़ैरह भी ठीक तरीके से नहीं रखे गए थे। इस के ग्रलावा जेनरल सैकेटरी साहब की जितनी पावर्ज थीं, वह उन से ज्यादा पावर्ज इस्तेमाल करते थे।

श्री विभूति मिश्रः में यह जानना चाहता हूं कि लेखे में जो गड़बड़ी दुई, उस में कितने रुपये के गोल-माल का श्रन्दाजा लगाया गया है।

श्री शामनाथ : यह कहना तो बड़ा मुश्किल है कि उस वेकायदर्ग) का वजह से कितना नुक्सान हुआ ।

Shri Ansar Harvani: Is the Government aware that the executive committee of the Children's film society was responsible for the maladministration of the society and is there any proposal to remove the executive and form a new executive for this organisation?

Shri Sham Nath: It is very difficult to say that the executive council was responsible for all these irregularities. But they have considered the reports which our officers have submitted to them. We will not see how far the action taken by the executive council on the officer's reports is satisfactory.

## Repatriation of Indians from Mozambique

Shri P. R. Chakraverti:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri B. K. Das:
Shri M. L. Dwivedi:
Shrimati Savitri Nicam:
Shri Prakash Vir Shastri: